

**DIVISION BENCH**

**O-162**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/47(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.**

**2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>th</sup> April, 2021, 10:30 A.M**

Name of the Company	ADVANCED GREEN PACK PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES WEST BENGAL		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel/AR appeared through video conference:**

**ORDER**

List this matter on **13.07.2021**.

ROC is directed to file its report within a period of four weeks.

**Harish Chander Suri**  
**Member (T)**

**Rajasekhar V.K.**  
**Member (J)**

vc